

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3243
ANSWERED ON:14.12.2005
AUCTIONING OF PARKING SITES
Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a number of parking sites were not auctioned during the last three years;
- (b) if so, the details thereof and the reasons therefor, location-wise;
- (c) the loss of revenue suffered by the Government since 2000 as a result thereof;
- (d) whether the Committee on Reserve Prices had recommended a downward revision of the reserve price during 2001;
- (e) if so, the details in this regard; and
- (f) the action taken by the Government in this regard?

Answer

MINISTER OF URBAN DEVELOPMENT AND CULTURE (SHRI S. JAIPAL REDDY)

(a)to(c): The Municipal Corporation of Delhi (MCD) and the New Delhi Municipal Council (NDMC) have reported that during the last three years the process of tenders was followed for allotment of parking sites and no parking site was auctioned. NDMC has also informed that un-allotted parking sites are being run by NDMC themselves. The Delhi Development Authority (DDA) has also indicated that no parking site remained un-auctioned during the last three years and all the parking sites are tendered from time to time.

(d)to(f): The DDA have informed that the Committee on Reserve Prices had recommended a downward revision of the reserve price in some cases during 2001, due to the lukewarm response to the reserve price fixed for the previous tenders. The reserve price was lowered in the case of 8 parking sites, which were then put to tender by DDA.